

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/64(KB)2022
IA(I.B.C)/843(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS GANPATI HIGHTECH COMMUNICATION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Parikshit Poddar, Adv.] For the Liquidator
Ms. Simran More, Adv.]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/843(KB)2024**
 - a. This application has been filed by the Liquidator to place on record the 1st Progress Report, which is placed at pages 16 to 20. This application is supported by an affidavit which is placed at pages 51 to 54. The 1st Progress Report is taken on record. This application is **allowed** and is accordingly **disposed of**.
 - b. In view of the fact that the erstwhile Resolution Professional Mr. Aditya Kumar Tibrewal is being substituted by the present Liquidator Mr. Bishwanath Choudhary, necessary correction may be carried out in this regard.
 - c. List the matter for consideration on **16.05.2024**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**